

Supply of Kudremukh Iron ore to Bahrain

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*542 **SHRI V. KRISHNA RAO :**
SHRI S.M. GURADDI :

Will the Minister of **STEEL AND MINES** be pleased to State :

(a) whether an agreement has been reached between India and Bahrain under which iron ore from Kudremukh will be exported from India this year ;

(b) if so, the total quantity of iron ore to be exported ;

(c) to what extent this will ease the production position at Kudremukh iron ore plant ;

(d) whether some other countries have also agreed to import Kudremukh iron ore ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) to (e) : A Statement is given below.

Statement

(a) to (c) A long term agreement was signed in September, 1985 between Kudremukh Iron Ore Company Limited and the Arab Iron and Steel Co. Ltd. (AISCO) Bahrain, for supply upto 1.5 million tonnes of iron ore concentrate in a year, for 5 years. However, the AISCO plant has not been operating since September, 1986 and hence the off-take envisaged has not materialised. Should this plant be restarted Kudremukh will have an opportunity to supply iron ore concentrate ; in that case the production performance of Kudremukh would improve significantly.

(d) and (e) Yes, Sir. Kudremukh has been able to book orders for iron ore (concentrate as well as pellets) from several other countries, including Japan, Czechoslovakia, Yugoslavia Hungary, Australia and Turkey. During 1987-88 (upto February, 1988), Kudremukh exported 27.32 lakh tonnes of concentrate and 6.60 lakh tonnes of pellets.

SHRI V. KRISHNA RAO : Sir, it is understood that the Kudremukh project is

not having sufficient demand after Baharain failed to purchase the sufficient quantity of iron ore. If that is so, it could be diverted to other countries like Japan. I would like to know whether the Kudremukh Project is running at profit or loss.

SHRI YOGENDRA MAKWANA : At present it is running at loss.

SHRI V. KRISHNA RAO : Is it a fact that the Kudremukh Company has formed a pipeline from Kudremukh to Mangalore to transport Iron ore concentrate ? I learnt that it is not functioning properly. So, what action has been taken against the concerned persons for non-functioning of the pipeline ?

SHRI YOGENDRA MAKWANA : It is a fact that there is a pipeline to transport the Iron ore concentrate but there is no such information with me that it is running properly. It runs properly.

Need to instal Tube-wells in States

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*546. **SHRI PRAKASH V. PATIL :**
SHRI V. TULSIRAM :

Will the Minister of **AGRICULTURE** be pleased to state :

(a) whether the agriculture planners in a National Conference held in Delhi recently have emphasised the need to instal six lakh shallow tubewells in the States for harnessing of water resources, especially ground water;

(b) if so, whether Government have accepted this recommendation;

(c) if so, the State-wise installation of tube-wells;

(d) the State-wise acreage of land to be brought under irrigation as a result of the installation of these tube-wells ;

(e) whether Government have given any additional financial assistance for this purpose to States; and

(f) if so, the State-wise details thereof ?

THE MINISTER OF AGRICULTURE
(SHRI BHAJAN LAL) : (a) and (b) Yes,
Sir.

(c) and (d) A Statement is given
below.

(e) and (f) : Required financial assistance will be provided through the on-going Centrally Sponsored Scheme for Assistance to Small and Marginal Farmers for Increasing Agricul Production.

Statement

State-wise Number of Districts/Blocks Selected, Allocation of Central Assistance and Number of Shallow Tube-wells/Dug-wells to be Installed

State	No. of districts/ blocks	Allocation of central assistance (Rs. in lakh)	No. of shallow tube- wells/ dugwells	Tentative area to be brought under irrigation (In ha.)
1	2	3	4	5
1. Assam	3/25	122.22	8,148	8,148
2. Andhra Pradesh	8/127	620.88	41,392	41,392
3. Bihar	18/327	1,598.94	1,06,576	1,06,576
4. Madhya Pradesh	22/273	1,334.39	88,960	88,960
5. Maharashtra	7/80	391.10	26,073	26,073
6. Orissa	5/148	723.54	48,236	48,236
7. Uttar Pradesh	36/651	3,182.62	2 12,175	2,12,175
8. West Bengal	7/188	919.10	61,274	61,274
Total	106/1819	8,892.49	5,92,834	5,92,834

[Translation]

SHRI PRAKASH V. PATIL : Mr. Speaker, Sir, those states where ground water level is high, will be benefited by the shallow tube-well scheme, but Maharashtra whose water level has gone much below will not get the benefit of the above scheme. Will the Minister of Agriculture be pleased to state if there is any scheme with the Government to meet such a situation ?

A very small amount has been allocated for the State of Maharashtra. Since our irrigation potential is limited to 13 per cent only, will he please try to enhance this amount ?

SHRI BHAJAN LAL : Maharashtra has already been included in this scheme, Eight States like Assam, Andhra Pradesh, Bihar, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and West Bengal have been included in this scheme. 7 districts and 80 blocks of Maharashtra have been covered under this scheme. We have earmarked an amount of Rs. 3.91 crores for installation of 26073 wells in Maharashtra.

SHRI PRAKASH V. PATIL : The Government has provided an amount of Rs. 3 crores to Maharashtra whereas other States have been provided Rs. 15.20 crores. I would like to know whether there is any

scheme with the Government to prepare a joint scheme for Maharashtra where the depth is more.

SHRI BHAJAN LAL : There is a separate scheme for installation of deep tubewells. Besides, we want to instal more than 10 lakh dug-wells in a year in the country. After the new scheme is ready, we will see if those in Maharashtra where the water level has gone down very much, can be brought under this scheme.

SHRI BALKAVI BAIRAGI : Mr. Speaker, Sir in hts reply the hon. Minister has stated that if it is found necessary to instal deep tubewells, he will consider that. In this connection, I would like to know from the hon. Minister upto how many feet tubewells are not treated as deep and upto how many feet tubewells are treated as deep? Has he prescribed any definition for this because the farmers are facing injustice and bungling in the name of the depth.

SHRI BHAJAN LAL : Mr. Speaker, Sir, generally, shallow tube-wells are successful upto a depth of 100'. 125' and 150'. Therefore, if the water is more than 150 feet deep, it is called a deep well. It requires a big motor i.e a motor of higher horse-power. We will also try in this regard, I have already said that Uttar Pradesh has been included in shallow tube-wells scheme. At those places where the water level is deep, deep tube-wells will be installed. Apart from these schemes, other schemes could also be introduced. We are conducting survey for this purpose and examining the matter. It is hoped that we will be able to take a final decision in this regard very soon.

[*English*]

SHRI SRIBALLAV PANIGRAHI : I would like to know from the hon. Minister whether there is any element of subsidy in this scheme. If so, is the benefit of it such subsidy available to poor cultivators regardless of their caste, i.e. even if they do not belong to the Scheduled Castes and Scheduled Tribes? If not, in view of the urgency of the situation and also in view of the anxiety of the Government to bring more and more land under irrigation, will

the Government consider giving subsidy to all poor cultivators regardless of their caste?

I would also like to know whether these shallow tubewells are meant to provide irrigation only during Kharif season or during Rabi too, During Rabi also, the existing water level may not be sufficient. Therefore, is there any scheme to deepen these tubewells to provide irrigation even during Rabi season?

[*Translation*]

SHRI BHAJAN LAL : Mr. Speaker, Sir, there is no question of Rabi and Kharif crops in it. The question is about installation of tube-wells and for this an assistance of Rs. 3000/- i.e. Rs. 1500/- from the Central Government and Rs. 1500/- from the State Government is given. A total amount of Rs 88.92 crores will be spent in the whole country for this and 5,92,834 tube-wells will be installed.

SHRI SRIBALLAV PANIGRAHI : Will the Scheduled Castes and Scheduled Tribes be provided any assistance under this scheme?

SHRI BHAJAN LAL : Marginal farmers will be given assistance under this scheme and the Scheduled Castes and Scheduled Tribes are also covered under it

Bonded Labour

[*English*]

* 547. **SHRI PKAKASH V. PATIL :**

Will the Minister of LABOUR be pleased to state :

(a) whether due to lack of proper follow-up action, a large number of released bonded labourers are reverting to bondage;

(b) whether Government have conducted a survey in this regard and if so, the details thereof; and

(c) the steps being taken by Government to prevent such reversion of labour bondage?

[*Translation*]

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI RADHAKISHAN MALAVIYA): (a) No such report has been received by the Government.